

Shri C. D. Fande: The views expressed in Scandinavia were more expressive and better.

Shri T. K. Chandhuri: Has there been any proposal from the U.N. or the President of the U.N. General Assembly to send Shri V. K. Krishna Menon to Hungary?

Shri Jawaharlal Nehru: No, Sir.

Shri H. N. Mukerjee: Since this report has been compiled on defiance of the sovereign rights of Hungary, a member of the U.N., will Government consider registering a special protest at least as a safeguard against action which is not unlikely and somewhat analogous, by powers enjoying a majority in the United Nations against India's sovereign interests in regard to Kashmir?

Shri Jawaharlal Nehru: In these matters, it is very dangerous for people who live in glass houses to throw stones.

Shri Panigrahi: May I know whether the Government of India has in view the submission of any new proposal before the U.N. when the question of Hungary comes up, in view of the fact that Prince Wan of Thailand is being proposed to be sent to Moscow and Budapest for getting compliance with the U.N. resolution on Hungary?

Shri Jawaharlal Nehru: No, we have no particular proposal in view.

Slum Clearance in Madras State

*1643. **Shri Balakrishnan:** Will the Minister of Works, Housing and Supply be pleased to state the amount which has been granted to Madras State as subsidy for slum clearance so far?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A sum of Rs. 8,61,495 has been approved for payment as subsidy, in instalments, at prescribed stages of the progress of work against projects sanctioned so far.

Shri Balakrishnan: What is the share of the State Government in the scheme?

Shri Anil K. Chanda: According to the scheme, the State's share of the subsidy has to be of the same amount as the subsidy made by the Central Government. In this case, the Central Government subsidy is Rs. 6,61,000.

Shri Balakrishnan: How many schemes have so far been taken up?

Shri Anil K. Chanda: There were 10 schemes sent up by the Madras Government. All the 10 have been sanctioned. So far as the people of these slums are concerned, they are not being dislocated; they are being given accommodation in the same area.

Shri Thimmalah: May I know whether Government propose to set up a slum clearance committee, and if so, whether the proposal has been finalised?

Mr. Speaker: This relates to Madras State.

Shri Anil K. Chanda: Slum clearance is essentially a responsibility of the States. So far as the Centre is concerned, we only give subsidy and loan to help them.

Shrimati Parvathi Krishnan: The Minister in his reply referred to projects being undertaken by the Madras Government. May I know where these projects are situated?

Shri Anil K. Chanda: As far as I know, all the 10 projects so far sanctioned are in Madras City itself.

Shri Balakrishnan: May I know whether it is the policy of the Central Government to intensify slum clearance work only in city area or will it also include rural areas?

Shri Anil K. Chanda: The Central Government are not really in the picture. It is for the State Governments to decide where they want to carry out slum clearance work first.

Shrimati Parvathi Krishnan: Have the Central Government received any representation from other areas in Madras State with regard to projects being taken up?

Shri Anil K. Chanda: Uptill now, we have received altogether from all parts of India over 85 schemes. 15 have been sanctioned, 7 are being processed for being sanctioned; 45 have had to be referred back to the States. I cannot say whether any more schemes from Madras are before us.

Shri B. K. Gaikwad: The hon. Minister has said that slum clearance is the duty of the State Governments. Here the Central Government are getting passed several pieces of legislation and compelling State Governments to do the needful in this matter. So if the advice of the Central Government is refused by a State Government, what action are the Central Government going to take?

Mr. Speaker: It is hypothetical; need not be answered

Manufacture of Vitamins

*1644. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have prepared any scheme for the manufacture of vitamins;

(b) if so, the nature of the scheme; and

(c) the cost involved in implementing it?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) Different schemes for manufacture of vitamins and synthetic drugs are under consideration. It is too early to say anything definite about the cost estimates.

Shri Ranga: Are these to be State schemes or private enterprises?

Shri Manubhai Shah: It has been stated several times on the floor of the House that the Government of India intend to establish a well-integrated central basic drug industry in the country in the public sector, and it is in that connection that these schemes are under consideration. They will also take care to see that the penultimate, complexes and end-products are made by the 93 more

well-established factories in the country manufacturing pharmaceuticals in the private sector.

Shri V. P. Nayar: In view of the fact that at present we are obliged to import vitamins to the tune of well over Rs. 1 crore, have Government explored the possibility of exploiting plants with vitamin contents such as anacardium, and cymponon for the synthesis of riboflavin and ascorbic acid?

Shri Manubhai Shah: Yes, the hon. Member is right. We are importing Rs. 2.25 crores worth of vitamins and vitamin products every year. As I said, it is our intention to see that this basic drug industry is established in the public sector in the interest of the consumers, to give them the lowest and the cheapest possible drugs of the highest quality. At the same time, we also try to see that the herbs, lemon grass oil, shark liver oil and various natural raw materials that are available in the country will be utilised in these plants.

Shri Mahanty: Which foreign countries have offered assistance to the Government of India for setting up this factory in the public sector?

Shri Manubhai Shah: As the House is aware, the Soviet Union has offered us; the United States has offered us; West Germany has offered us; also East Germany, U.K. and several other countries.

SHORT NOTICE QUESTIONS AND ANSWERS

Intervention of Pakistan Police during Rajasthan Police encounter with dacoits

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Shrimati Renu Chakravartty:
Shri Harish Chandra Mathur:
Shri H. C. Sharma:
Shri D. C. Sharma:
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan police opened fire on Indian police on the 25th August, 1957 while the latter